

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR (R.P.) NO. 821 OF 2014**

**Dated: 25<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Gulbarga Electricity Supply Co. Ltd. ....Petitioner (s)  
Versus  
M/s. Narayanapur Power Co. & Anr. ....Respondent (s)**

**Counsel for the petitioner(s) : Ms. Srishti Govil**

**ORDER**

Defects are cured. Registry is directed to number the petition and list the matter on **12.05.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**